

**OFFICE OF THE CHIEF METROPOLITAN MAGISTRATE (EAST DISTRICT)
KARKARDOMA COURTS, DELHI
ORDER**

DUTY ROSTER OF RELIEVER JUDGES FOR THE MONTH OF NOVEMBER 2020, EAST DISTRICT

It is directed that the following Ld. Metropolitan Magistrates (Reliever), East District shall work as Metropolitan Magistrate (Reliever) on the dates marked against their names, as mentioned below (till further orders):

Sr. No.	Name of the Duty MM	Day of Duty
1	Sh. Arvind Dey, MM (Reliever)	23-11-2020 27-11-2020
	Ms. Kritika Jain, MM (Reliever)	24-11-2020 28-11-2020
3	Ms. Isra Zafiri, MM (Reliever)	25-11-2020
4	Ms. Kavita Bisht, MM (Reliever)	26-11-2020

6931
23 NOV 2020

Remarks:

- The Metropolitan Magistrates (Reliever) shall look after the work of TJP of case properly, inquire *pro* readings, recording statements under Section 161 Cr.Pc. besides administrative duties as per Honble High Court of Delhi Order No. 110 Cr. Gaz. (C) V.L.E. 2(a) 2020 dated 18.11.2020.
- Misc. Applications of the nature as referred above, shall be put up before the Ld. Duty MM of the day, who shall assign the same for disposal to the available Ld. MM (Reliever) or himself/herself dispose it off, depending on the quantum of work, to be disposed off on a particular day by the said MMs.
- Ld. MM (Reliever) shall also ensure that the statements u/s 164 Cr.Pc. are recorded on the same day unless for compelling reason (duly recorded in the order sheet), adjournment becomes imperative.
- Ld. MM (Reliever) shall reach the court by 10.00 AM on their day of physical duty and shall not leave the court premises before 5.00 PM or until the work assigned to them for the day, is finally disposed off.
- Ld. MMs (Reliever) who are not coming to court for physical duty on a particular day, shall always be available on call and they may be asked to attend court work on urgent basis.
- The Ld. MM (Reliever) deputed as MM (Reliever), shall not avail leave on the day of their duty unless in cases of extreme urgency or unavoidable circumstances. Further even in such an eventuality, Ld. MM (Reliever) will be allowed to change their day of duty on mutual exchange basis, with a fellow Ld. MM (Reliever), after seeking permission from the undersigned by moving a formal application, well in advance.

(ATUL KRISHNA AGRAWAL)
Chief Metropolitan Magistrate (East)
Karkardoma Courts, Delhi

No. 413/CMM/EAST/KKD/Delhi

Dated: 23.11.2020

Copy for information to:-

- The Ld. Registrar General, High Court of Delhi at New Delhi.
- The Principal District & Sessions Judge (HQ.) and West, THC, Delhi.
- The Principal District & Session Judge East, North-East, and Shahdara, Karkardoma Courts, Delhi.
- The Principal District & Session Judge, New Delhi, Patada House, New Delhi.
- The Principal District & Session Judge North, and North-West, Rohini, New Delhi.
- The Principal District & Session Judge, South-West, Dwarka, New Delhi.
- The Principal District & Session Judge South, and South-East, Saket, New Delhi.
- The Principal District & Session Judge-super special Judge, PC Act (CH), Bouse Avenue, New Delhi.
- The Ld. CMM, Central and West (Tis Hazari), New Delhi (PHC), North & North-West (Rohini), South-West (Dwarka), South & South-East (Saket), North-East, and Shahdara, Karkardoma Courts, Delhi.
- The Ld. Secretary, DLSA East, Karkardoma Courts, Delhi.
- All the Ld. Metropolitan Magistrates, East District, Karkardoma Courts, Delhi.
- The Incharge, District Courts Website Committee, Tis Hazari Courts, Delhi.
- The Incharge Computer Branch, Karkardoma Courts, Delhi (uploading on Layers/Website).
- Superintendent Admin. and Care Taking Branch, Karkardoma Courts, Delhi.
- Incharge Prasi Car, Karkardoma Courts, Delhi.
- Incharge Cash Branch, Karkardoma Courts, Delhi.
- Director of prosecution, Delhi the Prosecution Branch, KKD Courts, Delhi.
- Chief Public Prosecutor, Karkardoma Courts, East/North East, Delhi.
- The Commissioner of Police, Delhi and DCP, East, Delhi.
- The IG (Prison), Tihar Jail, Delhi/ New Delhi.
- The Secretaries, Bar Association, THC, PHC, KKD, Rohini, Dwarka & Saket Courts, Delhi.
- Lock Up Incharge, Karkardoma, Delhi.
- Information Center, Karkardoma Courts, Delhi.
- Video Conference Room, Karkardoma Courts, Delhi.
- For uploading on layers/Website.
- Gift & Order File.

(ATUL KRISHNA AGRAWAL)
Chief Metropolitan Magistrate (East)
Karkardoma Courts, Delhi